GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO. 2450

ANSWERED ON: 10.12.2024

MONITORING OF BUDGET ALLOCATION

†2450. SHRI SATPAL BRAHAMCHARI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the amount sanctioned and allocated to the State of Haryana under the various schemes during the last three years, district/head-wise;
- (b) whether the State of Haryana has submitted utilization certificates for the expenditure incurred under all the schemes;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government monitors the accounting of the budget allocated/provided under various heads; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

- (a) A sum of Rs. 2.06 crore was released to the Panchayats in Haryana under Incentivisation of Panchayats (IoP) Scheme during the last 3 years and the funds were directly transferred to the Panchayats that own National Panchayat Awards.
- (b) & (c) Utilisation Certificates for Rs.1.48 crore has been submitted.
- (d) & (e): The utilization of award funds released to awardee Panchayats under the IoP scheme is monitored through written communication, review meetings, video conferences with States and field visits by Ministry officials.
